

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA



भारत सरकार / Government of India

F. No.: M-2/3/(1)/2023-QoS/E-9901

Date: 22nd May 2025

To,

The Secretary,
Department of Telecommunications,
20-Ashoka Road, New Delhi-110001.

Subject: Response to Back Reference dated 19.03.2025 received from DoT on the TRAI's recommendations dated 20.02.2023 on "Rating of Buildings or Areas for Digital Connectivity" - reg.

Department of Telecommunications (DoT), through the back-reference No. 20-1341/2023 AS-1 dated 19.03.2025, informed TRAI that as per Section 11(1) of the TRAI Act 1997 (as amended), such recommendations dated 20.02.2023 on "Rating of Buildings or Areas for Digital Connectivity", where the Government has reached a prima-facie conclusion that these recommendations may not be accepted or need modification are being referred back to TRAI for its reconsideration.

- 2. In this regard, after examining the views of DoT on the TRAI's recommendations dated 20.02.2023, the Authority has finalized its response to the back reference, which is enclosed as **Annexure**.
- 3. In keeping with the practice, a copy of this letter, along with the response to the back reference, is being placed on the TRAI's website (www.trai.gov.in).

Encl.: As above

(Atul Kumar Chaudhary)

Secretary, TRAI
Tel: 20907748 | 20907749

Email: secretary@trai.gov.in